



024773

THE HIGH COURT OF KERALA

Kochi : 682 031

Dated : 13.03.2019

PROCEEDINGS

High Court Establishment - reappointment to the category of Assistant Section Officer - orders issued


Read : 1. High Court Proceedings of even number dated 08.02.2019

2. High Court proceedings No. A5 – 91535/2017(1) dated 08.02.2019

Order No.A2 - 428/2017(1)

Smt. Aswathy R. Nair, Senior Grade Assistant, High Court in the scale of pay of ₹ 30700-65400, who had been reverted as such as per the High Court proceedings read (1) above, is reappointed as Assistant Section Officer, High Court in the scale of pay of ₹ 32300-68700 retrospectively with effect from 08.02.2019 F. N. vice Smt. Mariette Francis, Assistant Section Officer, High Court promoted as Section Officer / Court Officer, High Court as per the High Court proceedings read (2) above.

(By Order)


Sureshkumar D.
Assistant Registrar(H. G.)
skh

To

The person concerned.

The Deputy Registrar concerned.

The Public Relations Officer, High Court.

The Assistant Registrar concerned & Chief Librarian, High Court.

The Section Head, Decree Section, High Court.

The 'G' (Accounts - II & III) sections, High Court.

The IT Section, High Court (for uploading in website)

The Confidential Assistants to the Registrars and Additional Registrar

(General Administration), High Court.

The Administrative Records Section, High Court.

The file.